

SUPREME COURT OF INDIA

Bagirath Singh

Vs.

State of Haryana

C.A.No.647 of 2000

(B.P.Singh and S.H.Kapadia JJ.)

06.09.2005

JUDGMENT

B. P. Singh, J.

1. This Civil Appeal has been preferred by the appellants against the order of the High Court dismissing the review petition filed by them for review of the judgment and order of the High Court in Civil Writ Petition No. 18310 of 1998.

2. We have today dismissed Civil Appeal No.646 of 2000 arising out of CWP No.18310 of 1998. We, therefore, find no merit in this appeal and the same is accordingly dismissed.